

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:851
ANSWERED ON:13.07.2004
INCLUSION OF CERTAIN CASTES IN SC/ST LIST
Ahir Shri Hansraj Gangaram

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) Whether the Government has taken a decision to include Halba, Halbi, Gowari, Gawari and Mana Castes as separate caste in the Scheduled Caste and Scheduled Tribe order (Amendment) Bill;
- (b) If so, the details thereof;
- (c) Whether the Government has followed the procedure of discussion and consultation with the social organizations of said castes in this matter; and
- (d) If so, the details thereof?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH)

- (a) No, Sir.
- (b) Does not arise.
- (c) & (d) The Government of India in June 1999, had laid down a procedure for modification in the list of the Scheduled Tribes. All representations for revision of the list of the Scheduled Tribes are processed in accordance with procedure.